

HOUSE KEEPING ACTIVITIES

1. Acquisition of Books/ Commentaries/ Statutory materials / Reports etc.
2. Classification of Documents.
3. Circulation of Documents.
4. Indexing of Statutory Information and Notification.
5. Amendments of Central Bare Acts, Statutory Rules, State Bare Act, State Rules, Central Service Rules, State Service Rules.
6. Newspapers, Magazines.
7. Indexing of Articles.
8. Sustentation of Court Libraries & Residential Libraries.
9. Legal Research Facility.